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NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.S.A. No. 225/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 05.07.2017

NAME OF THE PARTIES: Lodha Construction Pvt.Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act, 2013.

S. No. NAME SIGNATURE 1. Sunila Chavan Adv. for i/b. Applicant Shruti Kelji

ORDER

CSA 224/230-232/NCLT/MB/MAH/2017 CSA 225/230-232/NCLT/MB/MAH/2017 CSA 229/230-232/NCLT/MB/MAH/2017 CSA 537/230-232/NCLT/MB/MAH/2017

At request of the parties, list this matter on 19.7.2017.

Sd/-

V. NALLASENAPATHY

Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR

Member (Judicial)